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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CONT.CAS(C) 1654/2025, CM APPL. 69198/2025 & CM APPL. 69199/2025

RAJENDRA PRASAD

.....Petitioner

Through: Mr. Shrutanjaya Bhardwaj, Mr. Yash Tayal and Ms. Anushka Singhal, Advocates.

versus

V. SRINIVAS

....Respondent

Through: Insp. Athurv and Mr.

Ramniwas Yadav CRPF.

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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05.12.2025

## C. HARI SHANKAR, J.

- 1. In view of the compliance affidavit filed by the respondent, the notice of contempt issued to the respondent stands discharged.
- **2.** The contempt petition stands disposed of accordingly.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 5, 2025/pa